NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

PRESENT: SHRI K. ANANTI	HA PADMANABHA SWA	MY, MEMBER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/197/2016 : East India Investment Holding Pte. Ltd & another : M/s Mamallapuram Development Private Limited & 8 : 397/398 of CA 1956 and 58/59 of CA 2013	
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S) others		
UNDER SECTION		
S.No. Name (in Capital)	Represented by	Signature
(1) Cibivishno Tivid. Saiviba	Counsel Le	G. v.P Saivil
Sanders Kumar Indhumattuf. P	Coursel for R3-6	holap
S. Alavindan Be Mh. Fox Mandal & distrates	Cound for Petitioner	
P. Kannon. Cor Mb. P. K. Rojagofol	Coursel for. 7.	De.

Counsel representing both the parties are present. Both the counsels sought time for submitting their arguments. Time extended at request finally. Put up on 13.03.2017 at 10.30 A.M.

ORDER STATE

9 KIRAMASAMY X G.U.MOHAN KOMAR

(K.Anantha Padmanabha Swamy) Member (Judicial)